

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:947  
ANSWERED ON:01.03.2000  
A STRIKE IN PUBLIC SECTOR UNDERTAKINGS  
INDRAJIT GUPTA

**Will the Minister of LABOUR be pleased to state:**

(a) whether the workers of the Public Sector Undertakings all over the country went on a one-day strike on February 2, 2000 responding to a call of the major Central Trade Unions; and

(b) if so, the details of their demands and the measures taken/ proposed to be taken by the Government to avert the strike and with what result?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL )

(a) Workers of some Public Sector Undertakings observed a one day strike on February 2, 2000 in response to a call by three Central Trade Unions, viz., All India Trade Union Congress, Centre of Indian Trade Unions and Hind Mazdoor Sabha.

(b) The Strike notice of the trade unions was against all forms of privatisation and disinvestment, non-revival and closure of sick PSUs, non-payment of wages in many PSUs, guidelines of DPE on wage revision, alleged attack on trade union rights and labour laws. The Minister of Labour met all the aggrieved central trade unions on 29.1.2000 and 1.2.2000 and appealed to them not to go on strike. The issue was also discussed at the highest level in the Government and a Group of Ministers was constituted to go into the demands of the unions.